

**Court No. 02 ( HHJ S. T. Soor)****02/11/2020****Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 8977/1995	M S Sam Enterprises Vs Mrs. Babobai Patil & Ors.	Asif Iqbal Patel  S.R.Mishra
2	Suit No. 9875/1988	Heera Panna CHS Ltd. Vs M.S.S.P Builders & Ors	M S Thakore Jariwala  A.K.Chauhan

**Consent Terms**

3	Suit No. 8366/1999	Khorshed B M Ibtedai Vs Fardon Rustom Afagh & ors	Pramodkumar & Co.  1 <sup>st</sup> Court Receiver
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**Recording Evidence (PH)**

4	Suit No. 9484/1989	Killick Nixon Ltd. Vs Mrs. Geeta Parikh & Ors.	M S Malvi Ranchhoddas  Ms. I D Rathod
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**Reply**

5	Suit No. 7363/2006	Bhavrilal Chotmal Bohra & ors. Vs Sunanda Parmeshwar Shetty & Anr.	B.D.Kadam  Abhay Patki
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**Court No. 02 ( HHJ S. T. Soor)****03/11/2020****Judgment**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 471/1991	Jayeshkumar B. Jani Vs M S Upkar Builders & Ors.	Madanlal N Shah  J R Vakil

**N/M Hearing**

2	Suit No. 3993/2013	Ajay Rohidas Pakhare Vs Neeta Builders & Anr.	Mrs. Seema S. Singh
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**Chamber Summons**

3	Suit St No. 4574/2020	Aruna Sanjay Tiwari Vs Sarika Nandakishre Tiwari	Pandey & Tripathi
4	Suit St No. 1240/2020	Sarita Nandkishor Tiwari Vs Sanjay Nandakishore Tiwari	Mahesh D. Tiwari

**Reply**

5	Suit St No. 11373/2019	Anil Kumar Maurya Vs Rashtra Sarathi Sukhada CHS.	Narendrakumar Singh  Abhay Patki
6	Suit St No. 13564/2019	Abdul Rahim Jetapkar & Anr. Vs Shaikh Rubeena Amiruddin	Suresh Gole

**Court No. 02 ( HHJ S. T. Soor)****04/11/2020****Settlement**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 8360/1996	Narottam V. Singh Vs Bharat Babulal Makwana	Arvind Rathod & Co.

**Hearing**

2	Suit No. 8362/1996	Ashok R. Shetty Vs Sandeep Y. Shetye	Ms.M.P.Vashi & Asso.
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**Recording Evidence**

3	Suit No. 9699/1993	Arihant Investment & Estates Pvt.Ltd. Vs Kiran R. Parelkar & Ors.	M S Mehta & Co.  V.R.Tawade
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**Arguments**

4	Suit No. 73/2013	Ram Naresh Vishwanath Gupta Vs Ramfaresh Vishwanath Gupta & Anr	R.A.Yadav
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02.11.2020 - 07.11.2020

**Court No. 02 ( HHJ S. T. Soor)**

**05/11/2020**

**Argument**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 7780/1998	Ram Mahal CHS Ltd. Vs Ravi Joseph Pereira & Ors.	MS Pallavi Divekar  Ms. Naazish Shah

**Recording Evidence**

2	Suit No. 6801/2004	Irfan Aziz Petiwala Vs Altaf H Vasaikar & Ors.	M S S K Srivastav & Co.  S C Jodhavat
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**Hearing**

3	Suit St No. 3851/2020	Vs	
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**Court No. 02 ( HHJ S. T. Soor)****06/11/2020****Recording Evidence**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 9223/1995	Sabhajit Rajas Pande Vs Dilshar Khan Bikhani Khan	A R Pande  D B Sawant
2	Suit No. 8362/1996	Lok Developers Vs Fakruddin M. Cutchhi	Pravin Mehta & Mithi

**Recording Evidence PH**

3	Suit No. 7739/1997	Narendrakumar R Parashar Vs Asha Surendra Vyas	Rakesh Agarwal  J K Majithia
4	Suit No. 8908/1994	Jayshri J Joshi & Ors Vs Navin Harivijay Chogle & Ors.	O P Soni & Co.  Prakash Gyani

**Admission Denial**

5	Suit No. 10001/1999	Jayashree Builders & Contractors Pvt Ltd Vs M I Jose	H S shreepad Murthy  G N Salunke
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**CS Reply**

6	Suit No. 7975/1996	M J Sanghvi & Ors Vs John F Pereira & Ors	Minal Chavan  P Mehta & Mithi & Co
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**Mediation Report**

7	Suit No. 7975/1996	Kukreja Construction Co Vs K J Padamabh	DSK Legal  S B prabhavalkar
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**Court No. 02 ( HHJ S. T. Soor)****07/11/2020****Hearing**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 7590/1998	Adrik Traders Pvt Ltd Vs Bankim Mehta & Anr	Federal & Rashmikant  Kanga & Co
2	Suit No. 7743/1997	Adrik Traders Pvt Ltd Vs Pervin B. Mehta & Ors	Federal & Rashmikant  Kanga & Co

**Recording Evidence PH**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
3	Suit No. 7354/1996	Suraj Estate Developers Pvt Ltd Vs Maharashtra Grass Merchants & Ors	M/s. Solomon & Co  M. U. Pandey
4	Suit No. 8388/1994	Kiran Ramrao Parelkar & Ors Vs Arihand Investment & Estates Pvt Ltd	Suneel Mogre  M. S. Mehta
5	Suit No. 8753/1993	Rajesh @ Gautam Kondiram Bhosale Vs Vasant Ramchandra Purohit	J. L. Sukhani